

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.148/97

Thursday this, the 20th day of February, 1997.

CORAM:

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.G.Varghese,
Sub Divisional Engineer(NWP),
Office of the Chief General Manager, Telecom,
Thiruvananthapuram.

..Applicants

(By Advocate Mr.G.Sasidharan Chempazhanthiyil)

vs.

1. Chief General Manager,
Telecommunications,
Kerala Circle,
Thiruvananthapuram.
2. Director General, Department of Telecommunications,
(The Chairman, Telecom Commission),
New Delhi.
3. Union of India represented by Secretary,
Ministry of Communications,
New Delhi.

..Respondents

(By Advocate Mr. Sagar for Mr. S.Radhakrishnan, ACGSC)

The application having been heard on 20.2.97, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

In view of filing of the M.A.157/97 in O.A.215/91, the learned counsel for the applicant submits that this application is not pressed. The application is dismissed as not pressed. No costs.

Dated the 20th February, 1997.

G. Venkatakrishnan
P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

A.V.Haridasan
A.V.HARIDASAN
VICE CHAIRMAN